

**By E-MAIL/ SPEED POST/ BY SPECIAL MESSENGER**

**SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II**

**F20/FD-Misc./SC-ACCTTS-II  
DATED: 27.08.2021**

**To**

**All Nationalized Banks**

<b>Sr. No.</b>	<b>Name and Address of the Bank</b>
1	Bank of Maharashtra, Through its A.G.M. B-29, Connaught Place, New Delhi.
2	Bank of Baroda, Through its Chief Manager, Bank of Baroda Building, 16, Sansad Marg, New Delhi.
3	Bank of India, Th. Chief Manager, Bahadurshah Zafar Marg, Hans Bhawan, Tilak Ridge, New Delhi
4	Central Bank of India, Th. A.G.M. Link House, 3, Bahadurshah Zafar Marg, New Delhi.Canara Bank, Th. Chief Manager, Arunachal Building, 19, Barakhamba Road, New Delhi
5	Canara Bank, Th. Chief Manager, Arunachal Building, 19, Barakhamba Road, New Delhi
6	Indian Bank, Th. Its A.G.M. 25, Ghanshyam House, Nehru Place, New Delhi
7	Indian Overseas Bank, Th. Its A.G.M., Rachna Cinema Building, 2, Rajindra Place, New Delhi
8	Punjab National Bank, Th. Chief Manager, Near Fire Station, Rajinder Nagar, Shankar Road, New Delhi.
9	State Bank of India, Through its A.G.M. (C & I), New, Delhi Main Branch Building, No. 11, Parliament Street, New Delhi
10	UCO Bank, Th. A.G.M., Supreme Court Compound, New Delhi.
11	Union Bank of India, Through its A.G.M., M-41, Connaught Circus Branch, New Delhi.
12	Punjab & Sind Bank, Corporate Banking Branch P-18/90; Connaught Circus New Delhi-110001

**Contd....2/-**

**Sub: Request for competitive rates of interest from Nationalized Banks for amount upto Rs. 5 Crores.**

Sir,

I am to inform you that Supreme Court is depositing huge amount belonging to the litigants in Nationalised bank for different periods, as directed by the Court. Deposits are made in the Nationalised bank offering highest rate of interest for that period. Registry is maintaining a list of Bank offering highest interest rates offered for investment of different amounts for varying periods, based on information received from various Nationalized Banks. Since, the rates offered by Nationalized Banks are fluctuating, the panel is required to be revised and updated on the basis of current rates of interest.

It is, therefore, requested to please **communicate by 01.09.2021, your latest competitive rates of interest for various amounts and periods for the Registry of Supreme Court of India on standing basis URGENTLY along with the NET WORTH** of the bank to enable the Registry to revise the existing panel **for preparation of fresh panel for the period from 01.09.2021 to 30.09.2021.**

**It is also requested to keep us informed about the further change, if any, of the rates of interest, in writing, to enable us to update the Panel.** If such an offer is made by any Nationalized Bank, such bank which offers highest rate of interest will automatically be included in the panel.

If no card rate is received from the bank than that bank will not be considered for fresh investment of the amount.

Yours faithfully,

*bc*  
27/8/2021

(KAILASH CHANDER)  
A.R.-cum-DDO,  
Supreme Court of India

*(Kailash)*  
*27/8/21*